

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.12.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

**For Orders (To inform about Constitution of NCLT Bench for Madhya Pradesh Matter)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt Ltd & Anr. Vs Alliance Industries Ltd & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma-R1
2.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt Ltd & Anr. Vs. Ashok Kumar Khosla. & Ors. <b>With</b>	Ankit Dubey	Anurag Sharma-R1
3.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt Ltd & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma-R1

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr.	Ashish Rana	Nakul Sachdeva
5.	Comp. App. (AT) (Ins) No. 1427 of 2019	K.C. Sanjeev Vs. Easwara Pillai Kesavan Nair Interim Resolution Professional of Solar Offset Printers Pvt Ltd & Ors.	Ishaan George	
6.	Comp. App. (AT) (Ins) No. 1428 of 2019	Prerna Singh Vs. Committee of Creditors M/S Xalta Food and Beverages Pvt Ltd & Ors.	Kshitij Sharda	
7.	Comp. App. (AT) (Ins) No. 1429 of 2019	Amit Narendra Patel Vs. Sunil Kumar Kabra, Resolution Professional Danke Electricals Ltd.	Akshat Khare	
8.	Comp. App. (AT) (Ins) No. 1431 of 2019	Resurgent Power Projects Ltd. Vs. ABB India Ltd.	Anasuya Choudhury	
9.	Comp. App. (AT) (Ins) No. 1432 of 2019	Navneet Kumar Gupta Resolution Professional of Monnet Power Company Ltd. Vs. Bharat Heavy Electricals Ltd & Ors.	Atul Sharma	G.K. Hedao
10.	Comp. App. (AT) (Ins) No. 1433 of 2019	Excise and Taxation Department Vs. Tecpro Systems Ltd & Anr.	Manisha Agrawal	

<b>11.</b>	Comp. App. (AT) (Ins) No. 1434 of 2019	Action Barter Pvt. Ltd. Vs. Srei Equipment Finance Ltd & Anr.	Ankit Kohli	
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**For Orders**

<b>12.</b>	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP	Ashish Rana	Nakul Sachdeva
<b>13.</b>	Comp. App. (AT) (Ins) No. 550 of 2019	S. V. Ramasamy Vs. S. Muthu Raju & Anr.	Juhi Bhambhani	Parameshwar-R1 Pramod Kumar-R2
<b>14.</b>	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Anant A Pavgi-R2 Rajiv S. Roy-R3 Aakarshan Sahay- R4
<b>15.</b>	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan	V. Murali	
<b>16.</b>	Comp. App. (AT) (Ins) No. 1043- 1044 of 2019	Vaayucon Greentech Pvt. Ltd. Vs. Vani Biochem	V. Sridhar Reddy	
<b>17.</b>	Comp. App. (AT) (Ins) No. 1073 of 2019	K K Kadri Paper Mills Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd.	Ramesh Kumar Mishra	Bhoomika Babbar
<b>18.</b>	Comp. App. (AT) (Ins) No. 1080 of 2019	Damodar Valley Corporation. Vs. Venky Hi-Tech Ispat Ltd & Ors.	Madhumita Bhattacharjee	
<b>19.</b>	Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr.	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
<b>20.</b>	Comp. App. (AT) (Ins) No. 1158 of 2019	Kaushal Kantilal Salvi. Vs. SQM Europe N.V. & Anr.	Rajinder Singh	Priyam Mehta-R1 Mrinali Prasad- IRP
<b>21.</b>	Comp. App. (AT) (Ins) No. 1217 of 2019	Swati Rajesh Phad. Vs. UCO Bank & Anr.	Santosh Kumar	
<b>22.</b>	Comp. App. (AT) (Ins) No. 1232 of 2019	MAIF Investment India 2 Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. & Anr.	Rajendra Barot	Shashank Agarwal-R2
<b>23.</b>	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	
<b>24.</b>	Comp. App (AT) (Ins) No. 1279 of 2019	Ramnath Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	Santosh Kumar

25.	Comp. App. (AT) (Ins) No. 1291 of 2019	Mukesh Kumar Vs. S.C. Ahuja & Ors.	Just Juris	Lokesh Bhola- R1,2
26.	Comp. App. (AT) (Ins) No. 1295 of 2019	Ricoh Thermal Media Asia Pacific Pvt Ltd. Vs. Efficient Data Pvt Ltd.	Kamal	
27.	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	T.N. Durga Prasad	Pratishtha
28.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murlu Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	
29.	Comp. App (AT) (Ins) No. 1341 of 2019	Dhirajbhai P Lakkad Vs. State Bank of India	Dhaval Mehrotra	
30.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	
31.	Comp. App. (AT) No.329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7
32.	Comp. App. (AT) No.330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

**For Admission (After Notice)**

33.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Sidharth Bhargava-R1 Mrinali Prasad-R2
34.	Comp. App. (AT) (Ins) No. 1231 of 2019	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1
35.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	Piyush Bhardwaj
36.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd  <b>With</b>	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
37.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
38.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, <b>With</b> RP of MIC Electronics Ltd.	Arijit Mazumdar	S. Chidambana

39.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu
40.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt Ltd & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
41.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma- R3
42.	Comp. App (AT) (Ins) No. 779 of 2019	Fairwood Infra & Services Pvt Ltd. Vs. Wave Megacity Centre Pvt Ltd.	Ujjwal Jha	Sumeer Sodhi
43.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. <b>With</b>	Vinod Kumar Mahajan	Anurag
44.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	Anurag
45.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	Anadh. K
46.	Comp. App. (AT) (Ins) No. 944 of 2019	Shankar Ganapathy. Vs. K.R. Sundaresan & Ors.	A.S. Sathish Kumar	S. Santanathan Swaminathan-R1
47.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt Ltd & Ors.	Mansij Arya	Pulkit Goyal-R1 S.K. Singh-R2,3
48.	Comp. App. (AT) (Ins) No. 1091 of 2019	Deputy Commissioner of Income Tax Circle – 16(2), Hyderabad Vs. Decan Chronical Holdings Ltd.	Lakshmi Gurung	Arjun Asthana
49.	Comp. App (AT) (Ins) No. 1120 of 2019	Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt Ltd & Ors.	Soumya Dutta	
50.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	
51.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	
52.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Comepition Commission of India & Anr. <b>With</b>	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2

53.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. <b>With</b>	Santosh Kumar	Rishad A. Chowdhury
54.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Uddyam Mukherjee

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 525 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd. <b>With</b>	Hitesh Sachar	Sidhartha Ranade-R1 Sanjeev Kumar-RP
2.	Comp. App. (AT) (Ins) No. 627 of 2019	Tulip Star Hotels Ltd. & Anr. Vs. Asset Reconstruction Company (India) Ltd & Anr.	Anuj Jain	Sidhartha Ranade-R1 T.R. Sundaram-R1&2 J. Manjuanand-RP(R3) Sanjeev Kumar-RP
3.	Comp. App. (AT) (Ins) No. 593 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt Ltd & Anr.	Abhishek Anand	Siddarth Sharma-R1 N.P.S. Chawla-R2 Nimita Kaul-R3 Amit Singh Chauhan-R4 V. Seshagiri-R5 Sanjeev Sagar-R6

**For Orders**

4.	I.A. No. 4057 of 2019 in Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakanshan Sahay	Saurabh Jain-R2
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**Note: - The Court will rise at 03:00 PM.**

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**By Order**  
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**Registrar**